

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

07.09.2021

M.A./350/111/2021

O.A./350/1199/2020

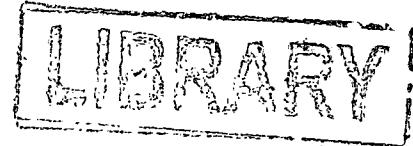
M.A./350/628/2020

(FURTHER ORDER) (MENTIONED)

ITEM NO:69

FOR APPLICANTS(S) Adv. : Mr. A. Mitra ( Applicant in MA)

FOR RESPONDENTS(S) Adv.: None



Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for applicant in MA submits that the order has been complied with and therefore, the MA. 111/21 has become infructuous.</p> <p>Accordingly, MA. 111/21 is disposed of as infructuous.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">pd</p>